

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 30

CP No. 81/Chd/Chd/2023

Under Section 241-242, CA 2013

In the matter of:

Veer Sharda & Ors

...Petitioner

Vs

Hotel Satyadeep Chandigarh Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today hence, adjourned to 14.12.2023.

Sd/-

Court Officer

November 1, 2023
Mamta